

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:736

ANSWERED ON:08.08.2013

TARGET UNDER DRINKING WATER SCHEME

Rane Dr. Nilesh Narayan;Reddy Shri Mekapati Rajamohan

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has recently conducted a survey to identify areas in the country deficient in supply of drinking water;
- (b) if so, the outcome thereof, State/ UT-wise;
- (c) whether the available drinking water in these areas is also of inferior quality;
- (d) if so, the schemes launched by the Government in this regard;
- (e) the targets fixed and achieved by each State/UT during each of the last three years under these Schemes;
- (f) whether many States have not achieved the targets fixed to provide safe drinking water in 2012-13; (g) if so, the names of such States; and (h) the details of the guidelines issued to these States by the Union Government to achieve the targets within stipulated period?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) to (c) Information on the status of coverage of rural habitations with respect to the supply of drinking water is entered by the States on the Integrated Management Information System (IMIS) of the Ministry. As reported by the States, as on 1.4.2013, out of the 16,90,870 rural habitations in the country, 11,14,877 habitations are fully covered with 40 litres per capita per day (lpcd), and 4,91,701 are partially covered, while 84,292 habitations are quality affected. The status of coverage of Rural Habitations State/UT wise status is at Annexure I.

(d) Drinking water supply is a State subject. Government of India supplements the efforts of States with financial and technical assistance through the centrally sponsored scheme, the National Rural Drinking Water Programme (NRDWP) for providing adequate and safe drinking water to the rural population in the country. Under the NRDWP, the State Governments are vested with the powers to plan, execute and implement drinking water supply schemes.

(e) The targets fixed and achievements by the States /UTs during each of the last three years under the NRDWP is at Annexure II.

(f) and (g) Some States have not been able to achieve the targets fixed to provide safe drinking water in 2012-13. The names of these State with their percentage achievements are Uttar Pradesh(98.86), Assam(98.34), Kerala (95.98), Haryana (94.21), Uttarakhand(91.44), Meghalaya(87.93), Chhattisgarh (86.26), Maharashtra (80.59), Manipur (78.80), Bihar (72.99), Punjab(41.89), Sikkim(37.41) and Mizoram(8.77).

(h) The Ministry monitors the progress of achievements by the States with respect to targets for coverage of rural habitations. Under NRDWP detailed guidelines have been issued to the States on planning of activities to ensure coverage of targeted habitations. States have to prepare Annual Action Plans at the beginning of every financial year, in which the physical targets of activities are laid out along with the financial provisions. States have to enter information of the schemes being implemented and the mark the habitations targeted for coverage on the online Integrated Management Information System (IMIS) of the Ministry. The progress of utilization of funds and the achievements under the programme are entered by the State on a monthly basis in the IMIS, which is monitored by the Ministry. States which do not report satisfactory progress are advised to improve their performance through letters and in review meetings with state officials.